

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/4655/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
Special Judge, CBI, NIA,  
Assam, Guwahati.

Dated Guwahati the 8<sup>th</sup> December, 2020.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/346dated 05.12.2020.

Sir,  
With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 05.12.2020, has been granted.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-131/1994/4656/A, dated 8.12.2020  
Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.

*08/12/2020*  
**JT. REGISTRAR (VIGILANCE)**  
*Ran*